GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4632 ANSWERED ON:22.04.2015 IAS CADRE ALLOCATION Singh Shri Abhishek

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of criteria for cadre allocation of IAS officers in any State in the country;
- (b) whether the State Government of Chhattisgarh has sent any proposal for increase in cadre allocation; and
- (c) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a) Cadre allocation of IAS Officers is undertaken in terms of the pro-visions of Cadre Allocation Policy, 2008, as amended from time to time. A copy of the Cadre Allocation Policy, 2008 along with relevant amendments is at Annexure-I.
- (b) and (c) The Government of Chhattisgarh had requested for allocation of six (6) IAS officers in the State through Civil Services Examination, 2013 against which seven (7) IAS officers were allocated to the State of Chhatti- sgarh, as per the formula for distribution of cadre-wise vacancies of IAS.